

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRIMATI SUSHILA ROHATGI): (a) Yes, Sir.

(b) The General Insurance Services Integration Committee (Mathrani Committee) submitted in all seven reports which included reports on categorisation of officers for Top, Senior middle management and middle management levels, criteria for absorption and guidelines for seniority of officers and other staff in the General Insurance Industry. The recommendations of the Committee pertaining to categorisation of posts, pay scales and other terms and conditions of the supervisory, clerical and subordinate staff as well as officers were laid on the Table of the House in reply to Unstarred Question No. 4815 on 14/12/1973.

(c) Rs. 10,14,949 (subject to audit).

(d) and (e). The Central Government has framed a scheme regarding categorisation of posts, pay scales and other terms and conditions of service of the supervisory, clerical and subordinate staff, under section 16(1)(g) of the General Insurance Business (Nationalisation) Act, 1972. This Scheme was notified in official gazette on 27-5-1974. While in framing the Scheme the recommendations of the Mathrani Committee were kept in view, but after negotiations with the staff it became necessary to modify the Committee's recommendations on certain matters. The framing of a scheme for other employees namely officers and Development staff is under consideration.

Recommendations regarding categorisation of officers were treated as provisional, pending review by Committee, *suo motu* or on receipt of representations from affected officers. Certain changes in the lists of officers for Top and Senior Middle Management level posts recommended by the reviewing Committee have been approved by the GIC Board.

Textile Policy

2620. **SHRI R. S. PANDEY:** Will the Minister of COMMERCE be pleased to state:

(a) whether the President of International Federation of Cotton and Allied Textile Industries has urged Government to radically and realistically revise its textile policy in respect of investment returns, quality classification and supply of cotton; and

(b) if so, the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) No, Sir.

(b) *Doe na j-78 ke se.*
ke.

Meeting of Indo-Yugoslavia Joint Committee

3621 **SHRI M. KATHAMUTHU:** Will the Minister of COMMERCE be pleased to state.

(a) whether there was a meeting of the Indo-Yugoslavia Joint Committee recently; and

(b) if so, the subjects discussed and the outcome thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH): (a) and (b). Yes Sir. The ninth session of the Indo-Yugoslav Joint Committee was held in New Delhi from February 10th to 15th, 1975. The two sides discussed matters relating to expansion and diversification of trade, industrial cooperation in India, in Yugoslavia and in third countries as well as other issues in the field of mutual economic relations.

Several items having potential in Yugoslav market were identified e.g., automobile ancillaries, tyre and tubes, steel slabs, pig iron etc. Possibilities for collaboration in the industrial field in India and in Yugoslavia were dis-

cussed. It was felt that there are prospects for joint ventures in third countries specially in consultancy, civil engineering works and in supply of equipment, It was agreed that a Sub-Committee on Banking and Financial Cooperation be set up to consider measures for increasing mutual consultation and cooperation between the respective governments, their Central Banks, Commercial Banks and other financial institutions,

शिल्पियों को वित्तीय सहायता

2622. श्री मूल चन्द डागा : क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1973-74 में किन 15 निर्धन शिल्पियों की वित्तीय सहायता के लिये चुना गया है और किस आधार पर ; और

(ख) उनको आज तक कितनी सहायता किस किस रूप में दी गई ?

वाणिज्य मंत्रालय में उप मंत्री (श्री विश्वनाथ प्रताप सिंह) : (क) 1973-74 के दौरान वित्तीय सहायता के लिये चुने गये 15 निर्धन शिल्पियों के नाम संलग्न विवरण में दिये गये हैं। वित्तीय सहायता के लिये शिल्पियों के चयन हेतु अपनाये गये आधार ये हैं :—

- (1) वह राष्ट्रीय पुरस्कार अथवा श्रेष्ठता प्रमाण-पत्र प्राप्त करने वाला होना चाहिये।
- (2) उसकी निजी आय 1800 रुपये वार्षिक से कम होनी चाहिये।
- (3) उसे किसी अन्य स्रोत से इस प्रकार की वित्तीय सहायता नहीं मिली होनी चाहिये।
- (4) उसकी आयु आवेदन-पत्र की तारीख को 60 वर्ष से कम नहीं होनी चाहिये।

(5) वह गरीबी की परिस्थितियों में हो।

(ख) 1973-74 के दौरान उन्हें 19655.40 रुपये की राशि का भुगतान किया गया था।

विवरण

उन 15 निर्धन शिल्पियों के नाम जो 1973-74 के दौरान वित्तीय सहायता प्राप्त करने के लिये चुने गये थे

1. श्री अहमद अली मिया, कारपेट वीवर, ग्राम ओबरा, गया जिला (बिहार)
2. कुमारी महेशी देवी, सूरामोहल्ला, पो० आ० तथा जिला चम्बा (हिमाचल प्रदेश)
3. श्री गुलाम कदीर रंजेज, मार्फत गफार रंगरेज, कानीहामा, तहसील बरवाह, जिला श्रीनगर (जम्मू तथा काश्मीर)
4. लाला गुलाम कदीर, कचगरी मस्जिद, फतेह कदल, श्रीनगर (जम्मू तथा काश्मीर)
5. श्री अली मोहम्मद भट्ट, मल्वी मार, अली कदल, श्रीनगर (जम्मू तथा काश्मीर)
6. श्री नगमलगला बंकटचारिया, चिनाचारिया शिल्पी, डोर नं० 244, डोडा बेकलागिरि, के आर० अस्पताल, रोड कास, मैसूर।
7. श्री के० नंजदा राव, 3519, श्रीनिवास टेम्पल रोड, तिलक नगर, मैसूर।